

Lion	239 (1985)	284 (1990)
Rhinos	1200 (1984)	1591 (1989)

(c) Steps taken by the Government to protect the endangered species include:

- i) Hunting of endangered species and trade in articles made of such species has been banned under the provisions of the Wild Life (Protection) Act, 1972.
- ii) International trade in endangered species of plants and animals and articles made thereof has been banned under the provisions of the Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES).
- iii) Central Assistance is provided to States/Union Territories for strengthening of their anti-poaching infrastructure.
- iv) A network of 411 wildlife sanctuaries and 70 national parks, covering about 4.19% of geographical area has been setup in the country for conservation of wild flora and fauna. Financial assistance is provided by the Central Government for development of national parks and sanctuaries.
- v) Special schemes for protection and conservation of tigers and rhinos are being implemented.
- vi) Close coordination is maintained with the Police at state level and with Customs Department, Directorate of Revenue Intelligence, Central Bureau of Inves-

tigation, Coast Guards and Army at Government of India level regarding anti-poaching measures.

- vii) A Centrally Sponsored Scheme for "Captive Breeding of Endangered Species" is being implemented.
- viii) A system of cash rewards has been introduced for getting intelligence about poachers and illegal traders.

### **National Youth Policy**

2578. SHRI HANNAN MOLLAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to formulate a National Youth Policy;

(b) if so, the details thereof;

(c) how it will be implemented; and

(d) whether the youth organisation will be consulted in formulating and implementing youth policy?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANEREE) : (a) and (b). There is already a National Youth Policy which was laid in Parliament during 1988.

(c) It is being implemented through the active cooperation and participation of State Governments, Voluntary Organisations and Youth Organisations under Government.

(d) Youth Organisations were consulted

in formulating the National Youth Policy. They are also being involved in the implementation of the programmes.

[*Translation*]

**Civil Amenities in Authorised and Un-Authorised colonies in Delhi**

2579. SHRI RAM BADAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether civic amenities are being provided by the Government in authorised and unauthorised colonies of Delhi during the current year;

(b) if so, the details thereof separately; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). Delhi Administration has reported that provision of civic amenities are being carried out in unauthorised regularised colonies as below:-

- (i) Construction of pucca/brick paved roads;
- (ii) Construction of drains;
- (iii) Laying of water supply lines;
- (iv) Laying of sewer lines; and
- (v) provision of parks and other community facilities wherever land is available.

The Administration has also decided that in unauthorised colonies which had come into existence prior to 1.1.1981 and which have not been regularised, water supply and electricity facility may be provided.

[*English*]

**National Commission for Welfare of Backward Classes**

2580. SHRI ANBARASU ERA: Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to set up a National Commission for the Welfare of backward classes; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No. Sir, Rather, Government is considering to set up a backward classes Development Corporation.

(b) The details of the backward classes Development Corporation are being worked out.

**Housing Projects in A.P. with HUDCO Assistance**

2581. SHRI SOBHANADREESWARA RAO YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the projects under consideration of HUDCO to meet the housing problem of Vijayawada city of Andhra Pradesh; and

(b) the details of the proposals pending with HUDCO for sanction relating to state of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Two schemes for construction of Night Shelters for Footpath Dwellers for a loan of Rs. 2.14 crores submitted by Vijayawada Municipal Corporation have been submitted to Housing and Urban Development Corporation (HUDCO).